

Shrimati Renu
Chakravartty:
Shri S. M. Banerjee:
Shri Rameshwar Tantia:
Shri Berwa Kotah:
Shri Sham Lal Saraf:
Shri Daji:
Shri Indrajit Gupta:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the anti-Indian propaganda indulged in by the Foreign Secretary of Pakistan in Europe of late;

(b) whether the impropriety of this, while talks between the two countries towards the solution of outstanding problems between India and Pakistan are proceeding has been brought to the notice of Pakistan Government; and

(c) if so, the reaction thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) Government have raised the question with the Government of Pakistan, though not formally.

(c) Government have not received any reaction.

Tripartite Conference

*121. { Shri K. N. Pande:
Shri P. R. Chakravarti:
Shri J. B. S. Bist:
Shri A. N. Vidyalankar:
Shri Himatsingka:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that in the Tripartite Conference held at Delhi on the 3rd November, 1962, it was decided to refer the cases of retrenchment, dismissal and discharge to arbitration instead of sending the same to adjudication; and

(b) if so, the steps taken to implement this decision?

The Deputy Minister of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) The Truce Resolution provides that all complaints relating to individual workmen, not settled mutually, should be settled through arbitration.

(b) All concerned have been requested to implement the recommendation of the Truce Resolution. Special instructions have been issued to the officers of the Central Industrial Relations Machinery to persuade the parties to refer unresolved disputes to arbitration, as far as possible.

Intrusion by Chinese on Indian Territory

*122. { Shri Vidya Charan Shukla:
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Minister of Defence be pleased to state whether there has been any case of firing or intrusion in the Indian territory by the Chinese since 20th January, 1963?

The Minister of Defence Shri Y. B. Chavan: There has been no case of firing or intrusion by the Chinese in Indian territory since the 20th January, 1963, to the west of the so-called line of actual control as claimed by the Chinese.

भारतीय नौसेना

*१२३. { श्री श्रीकार सिंह :
श्री विभूति मिश्र :
श्री रघुनाथ सिंह :

क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्तमान आपात के कारण भारतीय नौ सेना को और सशक्त बनाने के लिए क्या उपाय किए जा रहे हैं ;

(ख) क्या नौ बेड़े को पनडुब्बियों से लैस करने के बारे में कोई कदम उठाये जा रहे हैं; और

(ग) यदि हां, तो उसकी रूप रेखा क्या है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) :

(क) से (ग). सभा में यह सूचना प्रकट करना लोकहित में नहीं है ।

T.B. and Eye Diseases amongst Industrial Workers

*12A. Shrimati Benu Chakravartty: Will the Minister of Labour and Employment be pleased to state:

(a) whether T.B. and eye diseases are on the increase among industrial workers under Employees' State Insurance Scheme;

(b) the arrangements made to cover all cases of T.B. and eye-diseases by the Scheme;

(c) whether it is proposed to open Central sanatoria clinics and free X-ray domicilliary treatment; and

(d) whether spectacles will be given?

The Deputy Minister of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) The attendance rate has shown slight increase;

(b) Specialists in tuberculosis and eye-diseases have been appointed under the Scheme. Treatment facilities have been provided at dispensaries or clinics of panel doctors and by home visits. Patients in need of inpatient treatment are admitted in hospitals.

(c) X-ray examination and domicilliary treatment for T.B. cases is provided free of charge on the advice of Tuberculosis specialists. T.B. hospitals and wards are also being established;

(d) Spectacles are provided, free of charge, to insured persons who suffer from cataract of the eye due to occupational exposure to infra red radiations and to those who sustain impairment of eye-sight due to employment injury. For others State Governments have arranged supply of spectacles by approved opticians at concessional rates or no profit no loss basis.

Plans for Defence Production

*125. Shri Morarka: Will the Minister of Defence be pleased to state:

(a) whether Government have received any plants or equipment on lend-lease basis for defence production;

(b) if so, whether all of these plants would be utilised in the existing factories;

(c) whether new industrial units would be set up; and

(d) whether any of those equipments would be given to the private sector?

The Minister of Defence Production in the Ministry of Defence (Shri K. Raghuramaiah): (a) No, Sir.

(b) to (d). Do not arise.

भारतीय युद्धबन्दी

श्री रा० स० तिवारी :
 श्री प्र० चं० इरुआ :
 श्री भक्त दर्शन :
 श्री भागवत झा झाजाद :
 श्री प्रकाशवीर शास्त्री :
 श्री जगदेव सिंह सिद्धान्ती :
 श्री स० मो० बनर्जी :
 श्रीमती सावित्री निगम :
 श्री म० ला० द्विवेदी :
 श्री गुलशन :
 श्री दो० चं० शर्मा :
 श्री रामेश्वर टांटिया :
 श्री विद्याचरण शुक्ल :
 श्री श्रीकार सिंह :
 श्री गो० महन्ती :
 श्री विभूति मिश्र :
 श्री दाजी :
 श्री इन्द्रजीत लाल मल्होत्रा :
 श्री बड़े :
 श्री रघुनाथ सिंह :
 श्री हेम राज :
 श्री बिशन चन्द्र सेठ :

*१६.